

4. राष्ट्रीय और अन्तर्राष्ट्रीय स्तरों पर उत्कृष्टता प्राप्त करना।
5. खिलाड़ियों को वैज्ञानिक समर्थन प्रदान करना।
6. प्रशिक्षकों, खेल वैज्ञानिकों, जजों, रेफरियों तथा अम्पायरों का प्रशिक्षण और विकास।
7. खिलाड़ियों को प्रोत्साहन।
8. खेलों के लिए संसाधन जुटाना; और
9. अन्तर्राष्ट्रीय गुणवत्ता वाले खेल उपकरणों तक आसानी से पहुंच।

(ख) नई राष्ट्रीय खेल नीति का मसौदा सभी सम्बद्ध संगठनों को परिचालित कर दिया गया है और उनसे टिप्पणियाँ माँगी गयी हैं तथा अभी तक इसे अन्तिम रूप नहीं दिया गया है। अतः इस अवस्था में, इसके कार्यान्वयन पर होने वाले कुल व्यय का आकलन नहीं किया गया है।

(ग) योजना आयोग ने खेल-कूद के लिए मौखी योजना के आबंटन के बारे में अभी तक सूचित नहीं किया है।

Recruitment procedure of Education officers in KVS

56. SHRI GOVINDRAM MIRI:
SHRI SHIV CHARAN SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state.

(a) the recruitment procedure of Education Officers, both direct and promotees, in Kendriya Vidyalaya Sangathan;

(b) whether it is distinguishably different from that of other posts of Group 'A'; and

(c) if so, the details and justification thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) In accordance with the recruitment rules of Kendriya Vidyalaya Sangathan, 50% posts of Education Officers are filled by direct recruitment and 50% by promotion from amongst Principals. Recruitment/Promotion to Group 'A' posts including that of Education officers are done in accordance with the Recruitment rules.

Universalisation of Elementary Education

57. SHRI IQBAL SINGH: Will the Minister of HUMAN DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the news item published in "The Tribune" dated 3rd February, 1997, under the caption "630M Kids still out of school" wherein it has been stated that Government's goal to achieve universalisation of elementary education by the turn of the century appears a distant dream;

(b) if so, the details thereof; and

(c) whether Government have since received the report the Committee set-up in this regard, if so, the details thereof alongwith Government's decision regarding its recommendations?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Yes, Sir.

(b) and (c) The news item refers to the report of the Committee of State Education Ministers on implications of the proposal to make elementary education a Fundamental Right, which inter alia mentions that the number of out of school children in the age group of 6—14 years is estimated to be 6.3 crore i.e. (63 million). The report is under examination in this Ministry. A copy of the report is available in the Parliamentary Library.

Promotion Quota of Kendriya Vidyalaya Teachers

58. SHRI SHIV CHARAN SINGH:
SHRI RAGHAVJI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that in the recently concluded meeting of the Board of Governors of Kendriya Vidyalaya Sangathan, the internal promotion quota for different categories of teachers has been raised to 50%;

(b) if so, whether miscellaneous category of teachers have been made eligible therefor;

- (c) if so, the details thereof; and
 (d) the modus operandi of promoting teachers in KVS?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) The Board of Governors of Kendriya Vidyalaya Sangathan in its 62nd Meeting held on 27th January 1997 inter-alia enhanced the promotion quota from 33 1/3% to 50% for effecting promotion from Primary Teacher to Trained Graduate Teacher and Trained Graduate Teacher to Post Graduate Teacher.

- (d) Promotion are effected in accordance with the recruitment rules prescribed for the posts and as per the guidelines laid down by Department of Personnel & Training from time to time.

Acceptance of Saikia Committee's Recommendations

59. SHRI PARAG CHALIHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government have since accepted the recommendations of Muhi Ram Saikia Committee on universalisation of education for 5—14 age group of children; and
 (b) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) The recommendations of the Committee of State Education Ministers on implications of the proposal to make Elementary Education Fundamental Right are under examination in this Ministry.

School Dropouts

60. SHRI W. ANGOU SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of school dropouts in the country, State-wise and Union-territory-wise;

- (b) whether the dropouts are mainly in the primary stage or the High School stage; and

- (c) whether Government have any plan for liquidating the school dropouts?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) According to available information, the dropout rates at primary, upper primary and high school stages in 1993-94 were 36.22%, 52.80% and 70.90% respectively. State-wise and Union-territory-wise details are given in the statement (See below).

- (c) Government have taken a number of measures to reduce the dropout rates. These include Micro-planning and Community mobilisation; greater involvement of Panchayati Raj Institution; improvement of school infrastructure through Operation Blackboard Scheme; incentives for girls and SC/ST students; establishing and strengthening of institutions of teacher education; introduction of Minimum Levels of learning and implementation of Mid-day Meals Programme.

Dropout rates for 1993-94

S. No.	State	At Primary level (Classes I-V)	At Upper Primary Level (Classes I-VII)	At High School Level (Classes I-X)
1	2	3	4	5
1.	Andhra Pradesh	42.18	62.82	79.04
2.	Arunachal Pradesh	60.52	68.72	78.82
3.	Assam	39.05	67.55	77.26
4.	Bihar	63.36	78.74	86.21
5.	Goa	—2.57	12.28	42.46
6.	Gujarat	46.25	59.97	67.57
7.	Haryana	3.93	23.91	51.19
8.	Himachal Pradesh	26.28	19.74	48.29
9.	Jammu & Kashmir	48.66	56.46	70.97
10.	Karnataka	40.78	62.98	70.62
11.	Kerala	—4.23	0.91	29.07